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CALCUTTA BENCH
KOLKATA

OA. 350/1230/2015

Date of order: 17.07.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Prakash Biswas & Others
vs.
RRC (S. E. Railway)

For the Applicant : Mr. J. R. Das, Counsel

For the Respondents : Mr. B. P. Mana, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM.

Since the grievance of the applicant has been redressed by the
authorities ^{and} as no one appeared to controvert the same, OA is disposed of
as infructuous.

(Dr. Nandita Chatterjee)
Member (A)

Banerjee
(Bidisha Banerjee)
Member (J)

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